

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/5491/2020

This the 22nd day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Syed John Mohammad, Aged 35 years, S/o Syed Ab. Majeed, R/o Jahibal Tehsil and District Baramulla Kashmir.

.....**Applicant**

(Advocate:- Mr. MUDASIR BIN HASSAN- Not Present)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary School Education Department, Civil Secretariat, Srinagar/Jammu & Ors.

.....**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 16.04.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil